Suppl- List 1 Sr. No. 02

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRR No. 42/2016 IA No. 1/2016

Akhter Hussain Shah and others

...Petitioner(s)

Through:- Mr. A. K. Shan, Advocate

v/s

State of J&K

...Respondent(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE <u>ORDER</u>

At the request of learned counsel for the petitioner, adjourned.

List on 15.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 11.06.2020 Shammi